

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).1047/2026

HARISHARAN DEVGAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 249624/2026 - GRANT OF INTERIM RELIEF

Date : 24-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Manan Kumar Mishra, Sr. Adv.
Mr. Satayam Singh, Adv.
Ms. Anjum Dwivedi, Adv.
Ms. Karnika Singh, Adv.
Ms. Pooja Kushwaha, Adv.
Ms. Muskan Singh Bankura, Adv.
Ms. Neema, AOR

For Respondent(s) :Mr. Kumar Anurag Singh, Adv.
Ms. Tulika Mukherjee, AOR
Mr. Dev Aaryan, Adv.
Mr. Beenu Sharma, Adv.
Mr. Venkat Narayan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Issue notice, returnable on 11.09.2026.
2. Ms. Tulika Mukherjee, AOR, accepts notice on behalf of respondent no.4 - State of Jharkhand.
3. Dasti, in addition, is permitted.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(NIKITA SINGH)
COURT MASTER (NSH)